IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.759 of 2019

Gangadhar Mahto & Others .... Petitioners
Versus
Moni Singh & Others .... Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Lalit Kumar Lal, Advocate
For the Opposite Parties :

03/17.04.2021 Heard Mr. Lalit Kumar Lal, learned counsel for the petitioners.

This civil miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Four weeks' time, as prayed for, is granted to learned counsel appearing for the petitioners for removing the surviving defect.

(Sanjay Kumar Dwivedi, J.)

Anit